

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 1613/2024 in C.P. (IB)/2294(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- Mr. Vishal Bidawatjika
IN THE MATTER OF
ICICI Bank Ltd.
V/s
Anil Printers Limited

**Section: Application under any other provisions- IBC U/s 7 of
Insolvency and Bankruptcy Code, 2016**

ORDER

IA 1613 of 2024:- Counsel, Prachi Pradeep Dalvi appeared for the Applicant/Liquidator. This Application is filed by the Liquidator for placing on record 17th Progress report of the quarter ended on 13.12.2023. This said report is taken on record, no order is called for. Accordingly, **IA 1613 of 2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)